

SUBMITTED TO THE HER HONOUR
THE 1st ADDL. PRINCIPAL JUDGE SMT. S.S.SAWANT


It is submitted that a list attached herewith shows that the caveat which are filed upto 01/02/2021 To 28/02/2021 are required to be filed u/s 148 (5) of CPC.

It is submitted that no suit has been filed within the stipulated period against the any caveat enlisted herewith .

Orders are therefore solicited.

A) Whether to file caveat enlisted herewith 15 days from 01/06/2021 i.e. on 15/06/2021 Notice to board after served on 01/06/2021

Date this 1st Day of June 2021


02/06/2021
Superintendent


02/06/2021
Asstt. Registrar

Dy. Registrar


21/6/2021
Addl. Registrar

City Civil & Sessions Court
Borivali Division, Dindoshi
Goregaon, Mumbai.